

में हुई बैठक में उत्तर प्रदेश और मध्य प्रदेश के मुख्य मंत्रियों के बीच, राजघाट से विद्युत् के उत्पादन और उसकी लागत तथा विद्युत् का 50:50 के अनुपात में बंटवारा करने के संबंध में तथा इन दोनों राज्यों के बीच माताटीला में उत्पादित अतिरिक्त विद्युत् के 50:50 के अनुपात में बंटवारे के बारे में जो सहमति हुई थी, उसकी अभिपुष्टि की गई।

(2) उत्तर प्रदेश द्वारा पहले तैयार की गई राजघाट बांध परियोजना को, उपर्युक्त सहमति को ध्यान में रखते हुए 6 महीने की अवधि में संशोधित किया जाए।

(3) बेतवा नदी बोर्ड अधिनियम के अधीन जो कार्यकारी समिति गठित की जानी है उसका गठन किस प्रकार किया जाएगा, इसका अनुमोदन किया गया।

(4) यह निर्णय लिया गया कि बेतवा नदी बोर्ड का मुख्यालय झांसी में होना चाहिए और केन्द्र तथा राज्यों के बीच सम्पर्क बनाए रखने के लिए बोर्ड का एक सम्पर्क कार्यालय नई दिल्ली में स्थापित किया जाना चाहिए।

(5) परियोजना के मुख्य इंजीनियर और बोर्ड के सचिव तथा वित्त सलाहकार के पदों के बेतवमान अनुमोदित किए गए।

(6) परियोजना कार्यों को शुरू करने के लिए आवश्यक कुछ पदों के सृजन का अनुमोदन किया गया।

(7) बेतवा नदी बोर्ड अधिनियम के अन्तर्गत अधिसूचित किए जाने वाले नियमों और विनियमों को तैयार करने के लिए एक समिति का गठन करना अनुमोदित किया गया।

(8) सिंचाई और विद्युत् उत्पादन के लिए जल छोड़ने के कार्य में समन्वय स्थापित करने के लिए उपयुक्त समय पर एक समन्वय समिति का गठन करना अनुमोदित किया गया।

### Demolition in Turkman Gate Area in Delhi

151. SHRI K. A. RAJAN: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether in April 1976 houses were demolished in Turkman Gate area of Delhi;

(b) if so, when and by whom the decision was taken to undertake demolition of these houses; and under what provision of law;

(c) whether police help and help of Border Security Force and others were sought and taken for this purpose by D.D.A.; and

(d) whether there was firing, if so, the number of people died; and who gave the order for firing?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) As per records available with the D.D.A., the decision is seen to have been taken at the highest level of DDA and Delhi Administration in April, 1976.

(c) Yes, Sir.

(d) Yes. According to Official reports 6 persons were killed. The following four officers gave order for firing at different sites:—

1. The Additional District Magistrate (Central).
2. The Commandant, First Battalion.
3. The Sub-Divisional Police Officer, Shahdara.
4. The Sub-Divisional Magistrate, Kamla Market.

It may be mentioned that material on several aspects relating to the demolitions/firing in this area are also

to be collected by the Fact Finding Committee appointed by Government.

**Off take from F.C.I. stocks**

152. SHRI K. A. RAJAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the off-take from the F.C.I. stocks has come down recently to half of what it was at the same period last year; and

(b) if so, the reasons therefor?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI PARKASH SINGH BADAL): (a) No, Sir. The average monthly off-take of foodgrains from F.C.I. stocks during the months of January to April, 1977 was about 7.80 lakh tonnes as compared to the average monthly off-take of 5.07 lakh tonnes during the same period of 1976.

(b) Does not arise.

**Soil and Water Management in Ayacut, Kerala**

153. SHRI K. A. RAJAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether a pilot project for soil and water Management in the Ayacuts of Kuttiyadi and Mavattupzha irrigation projects has been forwarded by the Kerala Government to the Union Government for its approval; and

(b) if so, the Government's decision thereon?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI PARKASH SINGH BADAL): (a) Yes, Sir.

(b) Since Kuttiyadi and Mavattupzha Irrigation Projects have not been taken up for integrated Command Area Development during the Fifth Five Year Plan, the pilot projects have not been sanctioned.

**Storage Capacity for Foodgrains**

154. SHRI S. R. DAMANI: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the storage capacity constructed so far for storing procured foodgrains, State-wise;

(b) the quantity of foodgrains stored in the open and for how long they are lying at various places; and

(c) the constructions on hand and proposals for new capacity?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI PARKASH SINGH BADAL): (a) A statement is attached.

(b) The foodgrains stored in open by FCI are to the extent of 54.56 lakh tonnes and by CWC 3.67 lakh tonnes. These stocks have been stored approximately for periods ranging upto 1-1/2 years.

(c) The programme of construction of additional capacity during the current year is 17.94 lakh tonnes by FCI and about 5 lakh tonnes by CWC. Buffer storage godowns to the extent of 3.2 million tonnes capacity are proposed to be built in the near future with the assistance of the World Bank.